- (b) whether this question was considered by the Implementation Committee set up under the Chairmanship of the Chief Labour Commissioner, Government of India;
- (c) if so, whether the Implementation Committee sent a three-man committee in any area in connection with the question of implementation of the recommendation of the Appellate Tribunal in respect of overburden workers.
- (d) whether after the visit, the Committee submitted any report to the Implementation Committee;
- (e) whether the National Coal Development Corporation was approached for the implementation of the recommendations of the three-man committee; and
 - (f) if so, with what results?

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): (a) The Labour Appellate Tribunal did not recommend that overburden workers should be placed in category IV.

- (b) Certain questions relating to categorisation of workers employed in overburden removal work in State collieries was considered by the Implementation Committee
 - (c) to (e) Yes.
- (f) The matter is still under the consideration of the National Coal Development Corporation

SETTING UP OF PAPER OR PULP MILLS IN ASSAM

*414 SHRI J B HAGJER Will the Minister of Commerce and Industry be pleased to state the names of the parties which have sought permits for setting up Paper or Pulp mills in Assam and the localities where they propose to set up those mills.

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): A state-

ment is laid on the Table of the Sabha

STATEMENT

M/s Balmer Lawries & Co Ltd., Calcutta, and M/s Rohtas Industries Ltd. Dalmianagar (Bihar) have applied for licences for the manufacture of Bleached Sulphate Bamboo Pulp and Paper and Pulp respectively The former firm propose to locate their undertaking at Tehsil Lamsakhang, District Nowgong, while the latter have the following three sites in view.—

- 1 Near Badarpur (South Cachar)
- 2 Lumding (United Districts of Mikir and North Cachar Hills)
- 3 Near Dibrugarh (North Assam)

†WEST GERMAN MINISTER'S MEETING WITH PLANNING COMMISSION

- *200 SHRI V K DHAGE Will the Minister of Planning be pleased to state
- (a) whether it is a fact that Dr. Erhard, the West German Minister for Economic Affairs, met the Planning Commission on or about the 13th October, 1958; and
- (b) if so, what advice was given by him?

THE DEPUTY MINISTER OF PLAN-NING (SHRI S N MISHRA). (a) Yes Sır, on October 13, 1958

(b) There was an exchange of views on various subjects including the organisation and procedures for industrial planning, role of the private sector and the possibilities of greater German collaboration in India's industrial development.

[†]Postponed from the 2nd December, 1958